

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 88(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

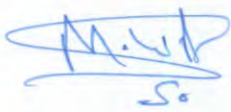
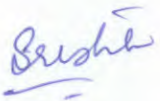
NAME OF THE COMPANY

M/s Smt. Smiti Golyan
V/s.

M/s. Crocus Chattles Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Virendra Ganda	Sl. Adv.	} Respondents	
2.	Sh. Sarwan Raza	Adv.		
3.	Mohd. Waseem Akram	Adv.		
4.	Takrim Ahsan Khan	Adv.		
1.	Mr. V K Chaudhary	Se AN	} Petitions	
2.	Ms. Gopal Jain	Se Adv		
3.	Ms. Ranjana Roy Gaurai	Adv		
4.	Ms. Vandha Sen	Adv		
5.	Ms. Seishi Kapoor	AN		

ORDER

For order see C.P. No. 27(ND)/2015.